Nos.62913-62932]   **FRIDAY, FEBRUARY 3, 2023**

No.62913   *Table Office*

Government Business during the week commencing Monday, the 6th of February, 2023

Shri V. Muraleedharan, Minister of State in the Ministry of Parliamentary Affairs and in the Ministry of External Affairs, made a Statement in the House today (03-02-2023) that the Government Business during the week commencing Monday, the 6th of February, 2023 would consist of:-

1. Discussion on the Motion of Thanks on the President's Address.

2. General Discussion on Union Budget, 2023-24.

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No.62914   *Legislative Section*

Statement showing the provisional dates for consideration of the Financial Business connected with Union Budget during 259th Session of the Rajya Sabha

Day and Date	Items of Business
Wednesday, February 8 Thursday, February 9 Monday, February 13 **(Reply on February 13)**	General Discussion on Union Budget for 2023 – 24.
Tuesday, March 14 Wednesday, March 15 Monday, March 20 Tuesday, March 21 Wednesday, March 22 **(5 sittings)**	Discussion on the working of Ministries in Rajya Sabha Only.
Thursday, March 16	(i) Consideration and return of the Appropriation Bill relating to Supplementary Demands for Grants for 2022 – 23 (i) General Discussion on Budget of Union Territory of Jammu & Kashmir for 2023-24; (ii) Discussion and return of the Appropriation Bill relating to Demands for Grants for the Union Territory of Jammu & Kashmir for the financial year 2023-24 from 1st April 2023 to 31st March 2024; and

	(iii) Discussion and return of the Appropriation Bill relating to Supplementary Demands for Grants for the Union Territory of Jammu & Kashmir for financial year 2022-23 from 1st April 2022 to 31st March 2023.
Thursday, March 23	Consideration and return of the Appropriation Bill relating to Demands for Grants for 2023-24
Tuesday, March 28	Consideration and return of the Finance Bill, 2023.

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No.62915   *Bill Office*

The National Employment Guarantee Bill, 2022
by Shri Sandosh Kumar P., M.P.
(As introduced in the Rajya Sabha)

(D.O. No. DGE-H-11019/10/2022-MP(G) dated 27th January, 2023 from Shri Bhupender Yadav, Minister of Labour and Employment and Environment, Forest and Climate Change to the Secretary-General, Rajya Sabha).

"The President of India, having been informed of the subject matter of 'The National Employment Guarantee Bill, 2022' introduced in the Rajya Sabha on 5th August, 2022 by Shri Sandosh Kumar P., Member of Parliament, recommends the consideration of the Bill in the Rajya Sabha under clause (3) of the article 117 of the Constitution of India".

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No.62916   *Lobby Office*

Attendance of Members in the House

Article 101(4) of the Constitution provides that, if for a period of sixty days a Member of either House of Parliament is, without permission of the House, absent from all meetings thereof, the House may declare the seat of the Member vacant. In view of the specific provision that has been made in the Constitution, it is necessary to maintain an accurate Register of Attendance of Members.

2. Section 3 of the *Salary, Allowances and Pension of Members of Parliament Act, 1954* (as amended by Act. No. 17 of 2018) relating to "Salary and Daily Allowances" provides as follows: -

"`3. Salaries and Daily Allowances. – (1) A member shall be entitled to receive a salary, at the rate of **one lakh** rupees per mensem during the whole of his term of office and subject to any rules made under this Act an allowance at the rate of **two thousand** rupees for each day during any period of residence on duty:

<div align="center">xxx   xxx   xxx</div>

Provided that no member shall be entitled to the aforesaid allowance unless he signs the register, maintained for this purpose by the Secretariat of the House of People or, as the case may be, Council of States, on all the days (except intervening holidays for which no such signing is required) of the session of the House for which the allowance is claimed".

3.   The Attendance Register will be available in the Inner Lobby of Rajya Sabha Chamber. For the convenience of Members, the Attendance Register is split into four parts (State-wise alphabetically and within State, Names of Members have also been arranged in alphabetic order) as below and placed on separate rostrums in the Inner Lobby for signature of Members:

Part I   :Andhra Pradesh; Arunachal Pradesh; Assam; Bihar; Chhattisgarh; Goa; Gujarat; Haryana and Himachal Pradesh

Part II   : Jharkhand; Karnataka; Kerala; Madhya Pradesh; Maharashtra; Manipur; Meghalaya and   Mizoram;

Part III : Nagaland; National Capital Territory of Delhi; Nominated;   Odisha; Puducherry; Punjab; Rajasthan; Sikkim; Tamil Nadu; Telangana   and Tripura

Part IV : Uttar Pradesh; Uttarakhand and West Bengal.

4.   In view of the provisions of section 3 of *the Salary, Allowances and Pension of Members of Parliament Act,1954,* quoted in para 2 above, **Members are requested to sign in ink, in the space provided against their names in the Attendance Register and as per the specimen signature furnished to the Rajya Sabha Secretariat.**

5. If a Member is present during a sitting of the House but does not signs the Attendance Register kept for the day in the Inner Lobby, an '**UNSIGNED' stamp will be affixed against his/her name in the Attendance Register after 6.00 p.m. or after the adjournment of the House** for the day whichever is later. *E-attendance software* will also accordingly be updated, indicating NS *i.e.* 'Not Signed' against the name of the Member who has not signed the Register. Once it is done, the status of attendance in Register and the Software will not be changed. Any communication from the Member informing that he/she was **present in the House but forgot to sign on a particular day will not change the entry made in the Attendance Register/Software unless his attendance is verified from the proceedings of the House for the day where after his attendance will be shown as "Attended but Not Signed" (ANS).**

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No.62917   *Conference & Protocol Section*

Visit of Parliamentary Delegation from Bhutan to India

          Members are informed that a Parliamentary Delegation led by H.E. Mr. Wangchuk Namgyel, Hon'ble Speaker of the National Assembly of Bhutan will be on an official visit to India from 5 to 11 February, 2023.

          The delegation will witness the proceedings of Rajya Sabha from 'Special Box' on Monday, 6th February, 2023 at 11:00 A.M.

          The Delegation will arrive Delhi via Gaya. After Delhi, the Delegation will also visit Mumbai and Aurangabad during their stay in India.

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No.62918   *Systems Division*

IT facilities for Members of Rajya Sabha

Members are informed that the facility of Computer Equipment is made available to the Members to enable them to discharge their functions/duties through a "Scheme of Financial Entitlement of Members of Rajya Sabha for Computer Equipment" under the PROVISION OF COMPUTER EQUIPMENT(MEMBERS OF RAJYA SABHA AND OFFICERS) RULES, 2008 . Under the Scheme, Members are entitled to purchase any or all of the items of computer equipment specified below:

i.   Desktop Computer
ii. Laptop Computer
iii. Pen drive
iv. Printer (DeskJet/ LaserJet/Multi-function/portable)
v.   Scanner
vi. UPS (with desktop only)
vii. Handheld communicator/computer/smart phone
viii.   Data internet cards
ix. MS Office suite
x.   Language software and Speech recognition software
xi. e-Reader
xii. Computer Monitor
xiii.   External Hard Drive
xiv.   Ancillary items/necessary accessories to the IT equipment-
   (a) Anti –Virus Software
   (b) Speakers
   (c) Headphone
   (d) Microphone
   (e) WebCam
   (f) Bluetooth Headset/ Airpods
   (g) Stylus (compatible)
   (h) External Keyboard, Smart Keyboard
   (i) Laptop Bag
   (j) Cooling Pad
   (k) Phone/e-Reader Cover
   (l) Tempered Glass/ Screen Guard
   (m) Warranty extension packs
xv. Any other equipment with approval of the Chairman of the Committee.

It is informed that the financial entitlement of a Member for purchasing computer equipment and software under the Scheme is as follows:
   (a) Rs. 2,50,000/- if elected/nominated to Rajya Sabha for a term of more than three years;
   (b) Rs. 2,00,000/- if elected/nominated to Rajya Sabha in bye election on a casual vacancy for a term of three years or less; and
   (c) Additional Rs. 1,50,000/- would be available to a Member after a period of three years of his / her term subject to condition that minimum period of term left is not less than three months.

Members can avail of the Scheme by purchasing the computer equipment from a vendor and passing on the proof of payment to the Systems Division (Room No. 209, PHA)

for reimbursement. On certification by the Systems Division, the MS&A Branch makes the reimbursement to the Member.

2. Members may also keep in view the following stipulations regarding the purchase of computer equipment under the Scheme of Financial Entitlement:

(a) Members have complete freedom of choice in respect of purchase of the admissible computer equipment and may purchase any model of reputed brands from the Original Equipment Manufacturers or their authorized vendors. Members may also purchase the equipment from any vendor of their choice; however, in that case, they should satisfy themselves about the genuineness of the products, warranty cover and the quality of after-sales-service support.

(b) The Members shall themselves obtain warranty services, maintenance and insurance towards the computer equipment that they purchase using their financial entitlement.

(c) In case of purchase of a Data Internet Card by a Member, reimbursement towards such tariff plans, in which the cost of Data Internet card was inbuilt, shall be allowed.

(d) Members should purchase licensed software for use in the computers procured under the Scheme specified in the Rules.

(e) The computer equipment purchased by a Member under the Scheme remains with him even after he ceases to be a Member.

(f) As per the decision of the Committee on Information and Communication Technology Management in Rajya Sabha, Members will not be allowed to purchase computer equipment and submit claim thereof for reimbursement during the last three months of their membership in Rajya Sabha.

Members can obtain more information on the Scheme and rules governing it by approaching the Systems Division (Room No. 209, Parliament House Annexe) or from the Rajya Sabha website under the link Committees → Standing Committees → Committee on Information and Communication Technology Management in Rajya Sabha → Rules.

3. **E-mail Facility:** E-mail facility is provided to Members by the National Informatics Centre (NIC) free of charge. For availing this facility, a form is required to be filled up by the Member mentioning desired e-mail address for the facility. The form is available with Systems Division (Room no. 209, Parliament House Annexe) or can be downloaded from the Rajya Sabha Website (http://rajyasabha.nic.in) under the link *Members→Download Links→Application Form→Systems Division →NICNET Application Form*. The Website 'https: //email.gov.in' is to be used to access the emails.

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No.62919   *Systems Division*

Creation of login accounts for Members' Portal.

Members are informed that the facility of Members' Portal, which is a secured two way communication channel between the Members and Rajya Sabha Secretariat for delivering information and documents to Members as well as for sending communications by Members, is available at *https://mprs.nic.in* and its link is on the Home Page of website of Rajya Sabha as "Members' Portal". The portal has security features like two factor authentication for Login (User Name/Password and Mobile OTP) with Captcha for secured access by Members. After entering User id and Captcha, an OTP is sent to registered mobile number of the Member to access the portal.

2. Members may kindly note that all important Parliamentary papers are being sent to the Members Portal in electronic form since the onset of the COVID-19 pandemic. Members are, therefore, requested to get their accounts created/activated, in case they do not have them, to enable access to all the Parliamentary papers and other documents that are sent to them digitally. The procedure for creation of accounts on this portal is as follows:

New Account Registration (Procedure):

Members need to submit the duly filled signed Requisition Form for Account Registration (provision of official email and Mobile number is mandatory). Thereafter, NIC team will make the User Account and send User-Id on the registered Mobile number of the Member.

- On First Login - Click on "For First Time Login". Thereafter, on entering User-Id/email id and Captcha by the Member, an OTP will be sent on his/her primary registered Mobile number.
- Members will have to enter the OTP received and set the new Password of his choice.
- New Password to be set by Members should follow the under mentioned rules—
    - Minimum Length - 6 Characters and Maximum Length – 15 Characters.
    - At least One Upper Case alphabet.
    - At least One lower case alphabet.
    - At least One number.
    - At least one of the special characters (@, #, $, ~, &).

Forgot Password Utility:

In case a Member forgets his/her account password, he/she may use the 'Forgot Password' utility to change his/her Login password by following the below steps:

i.   Click on 'Forgot Password'.
ii.   Enter your User-Id.
iii.   Enter Captcha.
iv.   An OTP will be sent to the registered Mobile Number.
v.   Enter the OTP received on the mobile.
vi.   Once OTP is validated- User will be asked to Enter New Password.
vii.   Re-Enter the New Password (please follow the password rules as given above).
viii.   Member will get message "New password has been successfully set for your Account".
ix.   Use the User Name/New Password to Login into the Portal.

Forgot Login ID:

In case a Member forgets his/her Login ID, he/she may send an email to nic64g@sansad.nic.in from his/her official email ID or telephonically contact NIC team at 23793618/23018006. The registered Login-Id for Members' Portal account will be sent to the Member's registered Mobile number.

Change of Registered Mobile number:

In case a Member wishes to change his/her Mobile number for use of Members' Portal, he/she needs to click on 'My Account' link on the portal after login and change the

existing registered mobile number. Alternatively, the Members can make a request for such change by sending an e-mail from his/her official email ID to nic64g@sansad.nic.in OR rsccell@sansad.nic.in.

It may be noted that in no case the NIC/NICSI technical manpower will be able to reset the password in respect of a Member of Parliament.

3.   The Requisition Form for New Account Registration is available on the Rajya Sabha website ***www.rajyasabha.nic.in*** against the link ***Members→Download Links→Application Form→Systems Division Forms→Members' Login Registration Form*** and also at the link "Members' Portal" on the home page. The duly filled-in application form may be submitted in hard copy to Systems Division, Rajya Sabha Secretariat (Room No. 209, PHA) (Tel No. 23034325/4074) or NIC Cell (Room No. 64G, PH) or through e-mail at rsccell@sansad.nic.in or nic64g@sansad.nic.in by forwarding its scanned copy followed by hard copy. MPRS accounts will be created by NIC after verification.

4.   In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC Cell, 64-G, Parliament House at Tel No: 23793618/23018006 or at e-mail: nic64g@sansad.nic.in.

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No.62920   *Systems Division*

Facility for online Reference Service

Members are informed that a facility for online requisition and access of Parliament Library References for Members of Rajya Sabha is available and the link for the same has now been given under the Members' Portal of Rajya Sabha (https://mprs.nic.in). Members may avail of this facility by logging into the Portal through their account credentials already provided by NIC.

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No.62921   *Systems Division*

Debate Portal of Rajya Sabha

Members are informed that Rajya Sabha Secretariat in association with the National Informatics Centre (NIC) has created a repository of Rajya Sabha debates since 1952 in searchable format and the entire database has been placed on Internet through separate new website of Rajya Sabha namely ***http://rsdebate.nic.in***.

2.   In this Debate portal, all the printed volumes of Official Debates of Rajya Sabha since its first sitting on 13th May, 1952 have been scanned and converted into electronic form. The Digital repository of debates contains the Debates in Text (pdf) format as well as Image (pdf) format so that it is possible to make free text search on the debates as well as to keep the original format of the printed debates intact. The Debates comprise Part I (Parliamentary Questions and Answers) and Part II (proceedings other than Question and Answers).

3.   As on date this Digital repository contains data from the 1st Session till the 254th Session of Rajya Sabha.

4.   The main features of the Debate Portal of Rajya Sabha are as under:

- Users can browse the Rajya Sabha debates by:-
  - Question-Answer(Part-I)/Other Debates (Part-II) wise

- o Debate Title wise
- o Members Participated wise
- o Debate Date wise
- o Debate Subject wise
- Users can make free text searches as the entire collection is built in Unicode.
- Users can also perform specific search using 'Advanced search' option on Session number, Debate Date, Debate Type, Debate Title, Members participated, Question type, Question number, Debate Subjects, Questioner Name, Minister's name, Ministry, etc.
- The free text search word gets highlighted in text PDF.
- Users have the option to view either the text data (pdf) or Image (pdf).

5. Besides the repository being available at ***http://rsdebate.nic.in*** , it can also be reached from the Rajya Sabha Website *(http://rajyasabha.nic.in)* through the link on the homepage ***Debates→Official Debate Portal.***

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No.62922   *Systems Division*

Secured high speed Wi-Fi facility in Parliament House Complex

Members are informed that secured wi-fi facilities in the Parliament House Complex **including the Inner/Outer Lobbies and Chamber of Rajya Sabha** have been set up by the National Informatics Centre (NIC). A Member can register for a maximum of three portable devices for wi-fi access in the Parliament House. For this purpose, a Form is required to be filled and submitted in the Computer Centre, First Floor, 64-G/3rd Floor, Room No. 110 Parliament House or in the Systems Division, Room No. 209, Parliament House Annexe. The requisite Form is available in Notice Office and Inner Lobby, Rajya Sabha. It is also available on the Rajya Sabha website under the link ***Members→Download Links→Application Form→Systems Division Forms→Wi-Fi access request form.***

Members can utilize the Wi-Fi services using the User Id and Password which shall be sent on their Official "Sansad" e-mail accounts/registered mobile number.

2. To fill the form, Media Access Control (MAC) address of the device i.e. mobile phone, i-PAD, laptop etc. shall be required and in order to access the MAC address of a device following steps may be followed:-

Finding the wi-fi MAC Address on Android Phone
1. On the Home screen, tap the **Menu** button and go to **Settings**.
2. Tap **About Phone**.
3. Tap **Status**.
4. Scroll down to see your **WiFi MAC address**.
   Or,
1. On the Home screen, tap the **Menu** button and go to **Settings**.
2. Tap **About Phone**.
3. Tap **Hardware information**.
4. Scroll down to see your **WiFi MAC address**.
   Or,

1. On the Home screen, press the **Menu** key and select Settings.
2. Now select **Wireless and network**.
3. Select **WiFi Settings**. You will find the MAC address under the Advanced section.

Find the wi-fi MAC Address on a Windows Mobile Device

To locate the MAC Address of your Windows Mobile device, follow these steps:

1. On **Start**, flick left to the App list.
2. Tap **Settings**, then **About**, then **More info**.
3. Note the MAC Address.

To locate the MAC Address of your iPad, iPhone or iPod Touch, follow these steps:

1. Tap **Settings**.
2. Select **General**.
3. Then select **About**.
4. The MAC address is listed as **Wifi Address.**

Wi-fi Access through Laptop Computers:

To Find a Laptop's MAC Address of wifi (Windows 7, Vista, Windows 8.1 & windows 10)

Option1:

1. Click the Start button at the bottom left of your screen.
2. Type **ncpa.cpl** into the search box and press ENTER
3. Right-click your wifi controller and select Status.
4. Click Details and the Physical Address is your MAC Address

Option2:

1. Click on the Windows Logo in the bottom left corner.
2. In the search box, type in **cmd** and press enter.
3. In the command prompt, type in **getmac** (with no spaces) and push enter.
4. The MAC address is labeled Physical Address of wifi controller

Option3:

1. Click on the Start Menu, then select the Run item.
2. Type **cmd** in the text field.
3. A terminal window will appear on the screen. Type **ipconfig** /all and return.
4. There will be a block of information for each adapter on your computer. Look in the description field for wireless. The Physical Address for that block is your wireless MAC address.

How to Find Your MAC Address (wi-fi controller) in Mac OS X

Option 1:

1. Select System Preferences from the Apple menu at the top left of your screen.
2. Click Network from the System Preferences menu.
3. Choose Wi-Fi from the list of interfaces on the left and click the Advanced button.
4. Choose the Hardware tab under which you will see the MAC address of your wireless card.

Option 2:

1. Click on the Apple Menu, and choose the Location menu item.
2. Click on Network Preferences.
3. Click on the Show menu and choose the AirPort item.
4. The AirPort ID is your wireless MAC address.

How to Find Your MAC Address (wifi controller) on Laptop with Linux OS

1. In a terminal window type **ifconfig** and return.
2. You'll see a list of interfaces. Your wireless interface will likely be named wlan0 or wifi0. The wireless MAC address will be in the field labeled HWaddr.
3. You can also use iwconfig to find your wireless MAC address if you have it installed.

Wi-fi(restricted) facility in Rajya Sabha Chamber:
        In order to provide access to all the government websites and websites of both the Houses of Parliament , wi-fi facility has been provided inside the Rajya Sabha Chamber. Hon'ble Members can now use their mobile devices (phone/e-reader/laptop etc) to use this facility. The User name and Password assigned to them for using wi-fi in Parliament House Complex will work in the Rajya Sabha Chamber as well. **Inside the Chamber, Members will be able to access only Government websites.** However, once they come out, they can disable/enable the Wi-fi so that they start accessing full Internet without restrictions.

        In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC, 110, Parliament House, New Delhi-110001 at Tel No: 23793618/23018006, at e-mail:nic64g@sansad.nic.in/deshpal@nic.in (M)-9868829529.
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No.62923   *Systems Division*

IT Helpdesk for Members of Parliament

        Members are informed that an IT help desk has been set up for facilitation of Members regarding their queries and concerns on IT related issues in the Inner Lobby of the Rajya Sabha Chamber during the Session days from 12:00 noon to 1:00 p.m. NIC officials will be available at the helpdesk to resolve Members' queries then and there.
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No.62924   *Systems Division*

Procedure to reset/change NIC e-mail password

        Members   are   allocated   official   e-mail   addresses   by   NIC   under 'sansad.nic.in' domain and the same are displayed along with Members' name, addresses and contact details on Rajya Sabha Websites. Members also use these accounts for their e-mail requirements. Members have the option of changing passwords of their e-mail accounts as per their choice. The mobile number of the Member must be updated in order to change the password or forget the password of email account. The Procedure to change passwords for NIC e-mail accounts is as follows:
        • Open email site: https://email.gov.in
        • Click on forgot password
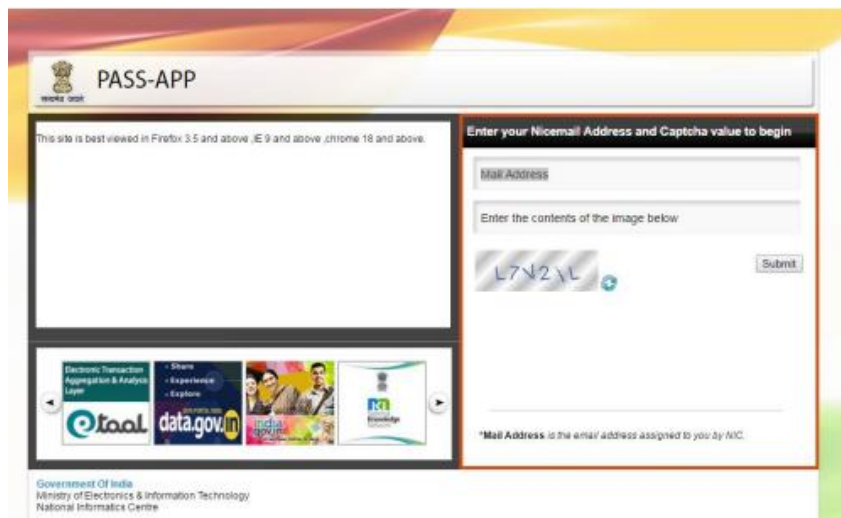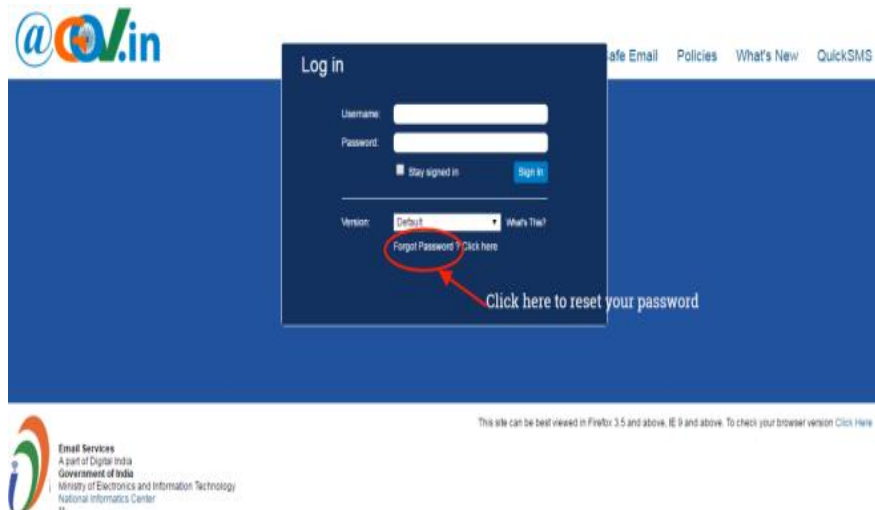
1) Enter the email ID for which you wish to reset your password
2) Enter the captcha value as displayed in the box
3) Click on submit button to proceed further
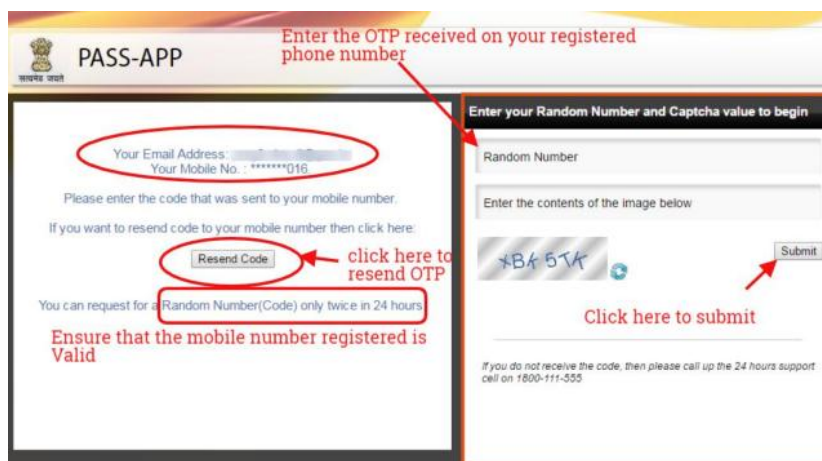
5) Enter the random number which is sent to your mobile number. You can also resend OTP if not received at once (**Random number will be generated twice in 24 hours).

6) Now enter the Captha value and confirm submission.

7) Now you will be redirected to a page which will prompt you to enter your new password twice.

8) Enter the Captcha value to confirm.

- Password must contain uppercase, lowercase, number, Special characters and the password should be atleast 8 characters long and must contain dictionary word. The new password should be different from the old one.

2. **Members are also apprised that in case they forget their passwords, they can get a new password in the following two ways, besides the above:**
Call NIC official (Room No. 105, Parliament House) at phone no: 23034392/Mob-9899065650 between 10:00 AM to 6:00 PM or send email at vivekkapoor@nic.in). The new Password will be sent to the Member's registered mobile number. Alternatively, Service Desk may be contacted at 1800111355 or online request may be logged at http://servicedesk.nic.in.

3. Members are also informed that for security reasons the practice of sending the reset/new password for email accounts on NIC server (i.e. @sansad.nic.in) to the NIC coordinator or on the alternate email address of the user has been discontinued by NIC. For enhanced mail security, reset/new password for email accounts are now sent to the user on his/her mobile only as an SMS. Members are requested to always keep their mobile numbers updated in the NIC email repository. Members may register their mobile number either by visiting the site: ***http://email.gov.in*** or may ask the Support team through E-mail using NIC email Account to update their mobile number in their email profile. The Procedure for updating the mobile numbers in NIC e-mail account/NIC repository by Members themselves is as under:

- Visit the site https://email.gov.in
- Click on **Menu** at right corner of the page
- Click on update Mobile no.
- Enter your username, password and Captcha
- Click on **Edit** Mobile no.
- Click on **Random Code** to generate code, which will sent to your mobile number
- Enter OTP Code and new mobile number and click generate OTP
- Enter OTP send to your new mobile number and click **UPDATE**

4. **Members are also informed that as per the Govt. of India policy, in case an e-mail account is not used for a period of more than 90 days, it is deactivated by the email server**. **In view of this, Members are requested to use their NIC e-mail accounts regularly so that it is not deactivated.**

5. In case, Members find any difficulty in accessing their email, they may contact Shri Deshpal Singh, STD, Room No. 110, PH (Phone no. 23018006 email: deshpal@nic.in , (M)-9868829529) or Shri Vivek Kapoor, Scientist-D, Room No. 105, PH (Phone no. 23034392 email:vivekkapoor@nic.in, (M)-9899065650).

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2 Factor Authentication for accessing NIC email services (KAVACH)

Members are informed that a 2 Factor Authentication for accessing email services known as 'KAVACH', has been implemented by NIC for all its users, including those having email accounts on the 'sansad' domain.

2.   Members will receive a notification every time an access to email account is attempted, and access will be enabled only after acceptance of the same. If notification is not coming due to the weak network signal. Then in this case open the Kavach app where you would find the 6 digit OTP, which gets refreshed after 30 seconds. After entering email id, suffix password with this OTP, then click sign in button. You will be entered in your Inbox of your email. The notification will be received on all the devices (mobile phones/desktop computers/laptops *etc.*), on which the App is installed. Members may note that the number of mobile numbers to be mapped to one single account, has normally been restricted to three (3). However, this limit may be increased on case-to-case basis depending upon individual requirements and requests of Hon'ble Members.

3.   Members may note that if they choose to install KAVACH on only one device, then that device should be available with them as the notification would need to be accepted for the access to the email account, else access will not be possible. As the notification will be sent to all the devices, on which the App is installed, it has been advised that Members may install the App on all devices that are used by them for accessing NIC email services.

4.   The procedure for installation of KAVACH for different devices has been given below:

A. For Self:
1. To install KAVACH on Mobile (Android or iPhone) & Desktop.
<u>Desktop</u>

• Download the Desktop App from https://kavach.mail.gov.in
• Minimum requirement for Desktop App
• Windows 7
• MAC 10.11
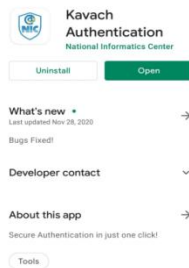• Ubuntu 19.04
• CentOS/RedHat 6.9

<u>Mobile</u>

• Download the IOS and Android app from Apple App Store and Google play store respectively.
• Please search for "KAVACH Authentication" in the store. Screenshot of the correct App is shown below.
• **Minimum requirement for Mobile App**
        • Android OS: 2.3 and above
                • iOS: 7.0 and above

App Store

Kavach Authenticat...
Kavach Security OPEN
★★★★☆ 7

Google Play Store

Kavach
Authentication
National Informatics Center

Uninstall   Open

What's new •
Last updated Nov 28, 2020
Bugs Fixed!

Developer contact   ∨

About this app   →
Secure Authentication in just one click!

Tools

The app can also be downloaded from the URL: https://kavach.mail.gov.in

2. After Downloading, Install the same and accept the terms and conditions.

3. Authenticate by giving your username & password

4. You will receive a 6 digit code OTP (One time password) via SMS on your registered Mobile. Please insert the OTP and click on Submit to complete the enrolment.

B. **ADD A USER WITH YOUR ACCOUNT (PROVISIONED TO ALLOW PS /GROUP MEMBER TO ACCESS YOUR ACCOUNT)**

The person to whom you want to give access to your account needs to follow these steps.

1. Please ensure that the user being added to the app also has Kavach enabled. Please ensure the same by asking your respective Delegated Administrator/NIC Coordinator or send a mail to mailservices@nic.in

2. The person (for instance your PS) will install the Kavach app for his/her own email address by following the steps mentioned under "SELF" above.

3. After installing and enabling the app for self, he/she will click on "ADD NEW ACCOUNT" in the app.

4. Enter the ID and Password details of the user whose account he/she wants to take access for (in this instance YOU).

5. Enter the OTP sent on the registered mobile number of the person (in this case YOU and you will need to share the OTP received on your phone as this needs to be a informed decision on the part of the user).

6. Enrolment will be complete and now Your PS /anyone else you give this authorization to will be able to access your account.

7. Max 2 delegations are allowed.

C. **HOW TO USE THE APP**

After successful installation follow these steps:
     1. Login with your username /password and press enter
     2. You will get a notification from the Kavach app asking you to "Accept"/" Deny".
     3. Pls "Accept" immediately. Any delay will result in "timeout"
     4. Please note that you need to be in strong network signal zone for the notification. If for any reason you are in a weak signal zone, then you may not get the notification immediately.

     Please use the following two option in such a scenario:
          a. Use the "PULL" option to get the notification OR
          b. Use the OTP and suffix it with your password and then press"enter. OTP is the number that you see on the main screen of your Kavach App as shown below.

     5. You can also apply the country policy using the Kavach app
     6. IMAP as a service can be enabled/disabled using the app
     7. As informed user, it is recommended to check your logs for access activity
     8. You are advised to please go through all the options available on the app for using it effectively

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No.62926   *Systems Division*

Email configuration on Mobile (Android/iOS) devices

     Members are informed that the procedure to configure their email accounts in the Mobile (Android/iOS) devices is as follows:-
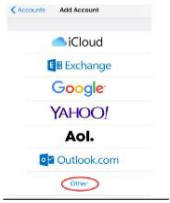
     1. Go to settings→ Mail →Accounts →Add Account
     2. Enter valid Email ID
     3. Incoming mail serve : imap.mail.gov.in
     4. Outgoing mail server/SMTP: smtp.mail.gov.in
     5. IMAP Port: 993

6. SMTP Port: 465

II. Screenshots for mobile client **POP (Iphone-IOS)**

III. Screenshots for mobile client **IMAP (Android)**

Incoming Server

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**No.62927**   *Systems Division*

<p align="center">**Geo Fencing feature (Country wise access control) on official e-mail**</p>

Members are informed that a facility of enabling the Country Policy for NIC email access in other countries is available and Members of Rajya Sabha can access their official e-mails while travelling abroad. In order to enable such facility, steps/procedure for adding country for Geo-fencing is given below:-

<p align="center">Type https://kavach.mail.gov.in</p>
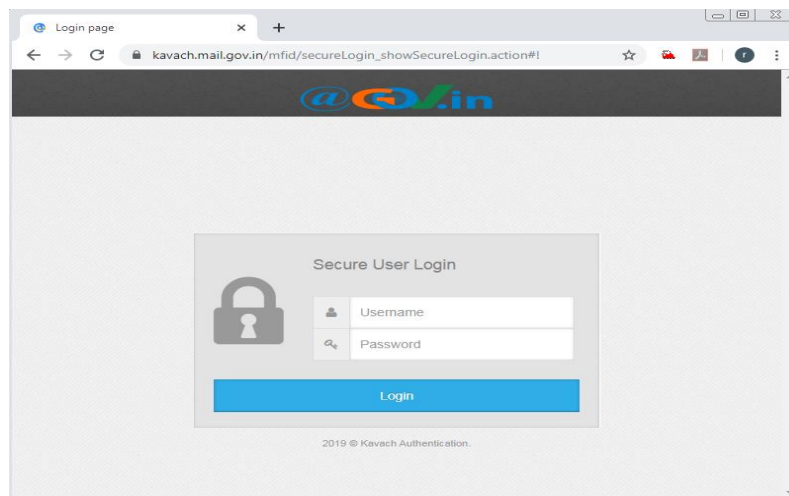
- Type Your Email Username and Password -> click on Login
- An OTP will be sent on your registered mobile number.
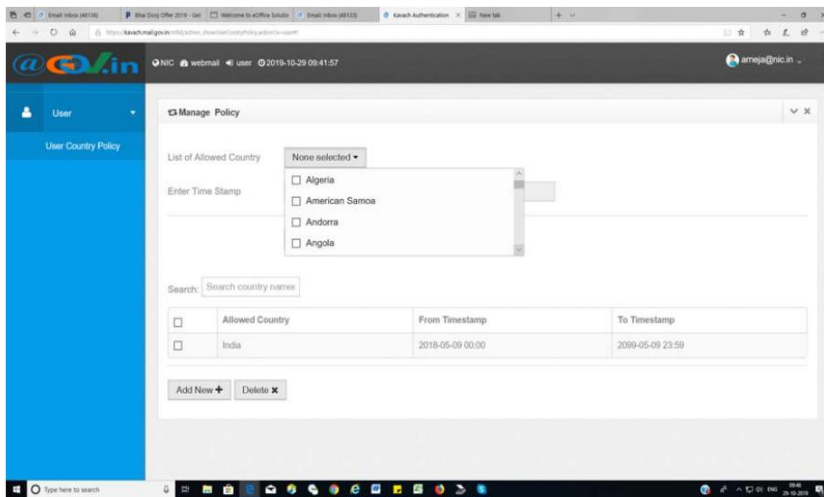- Enter the OTP and click on Login
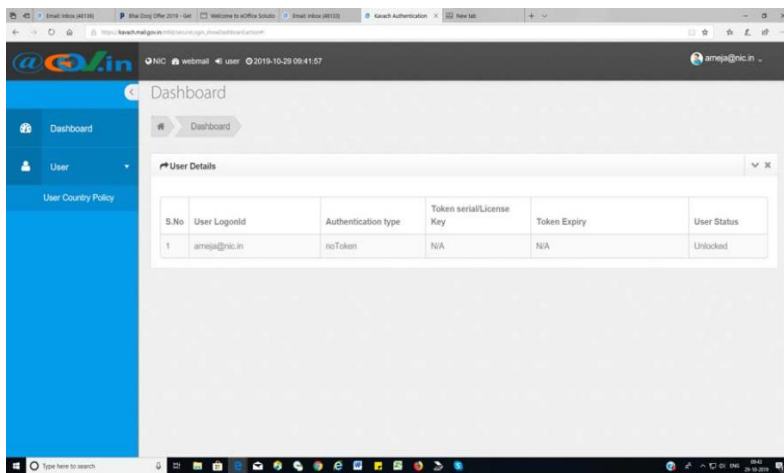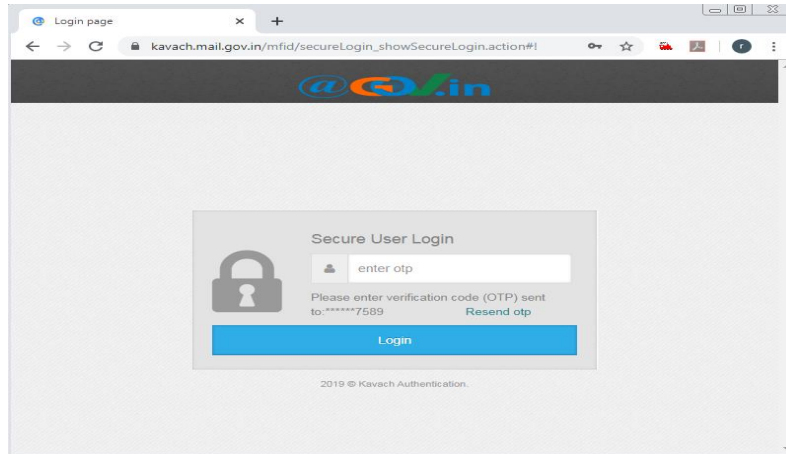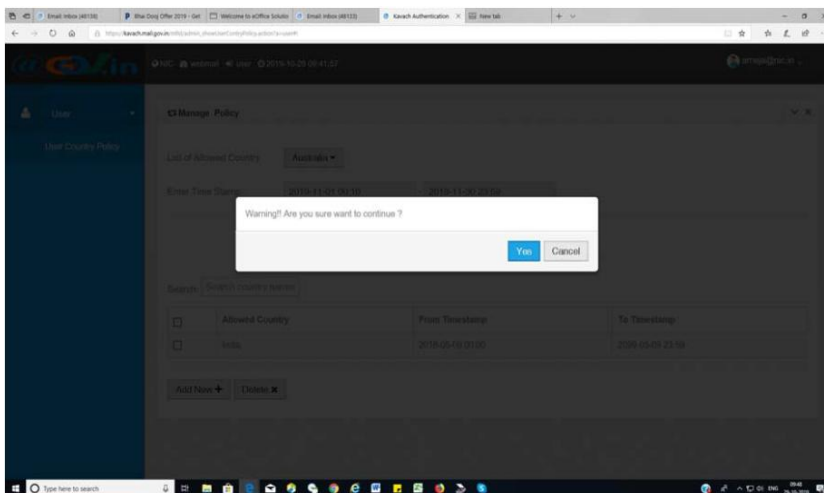
- Click on User Country Policy
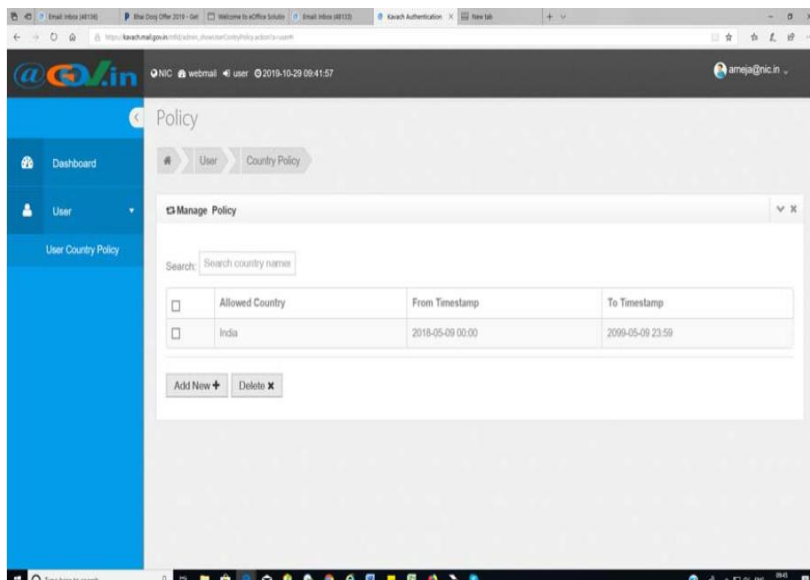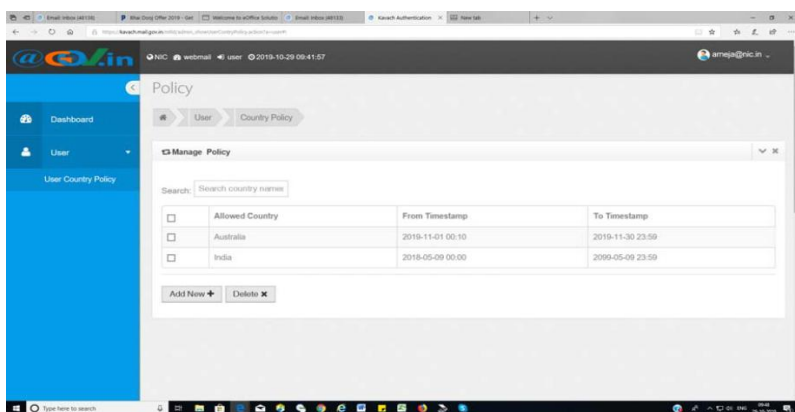

- Click on Add New
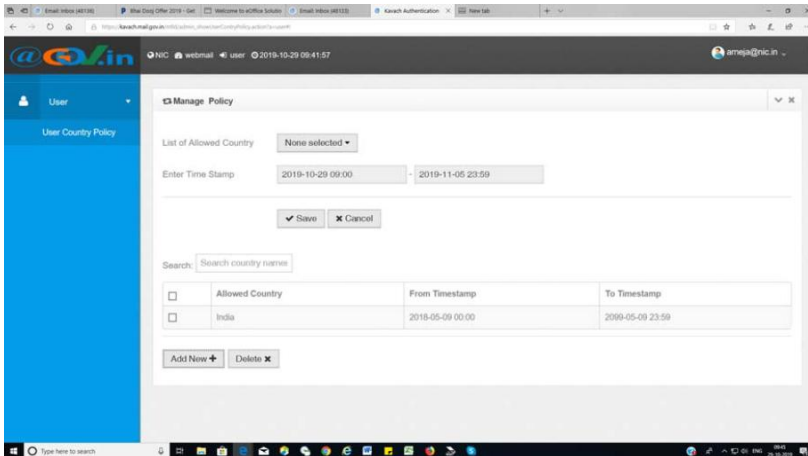
- Select list of country to be added from the list.

- Enter the Date and Time (from and to) during which you are visiting the selected country
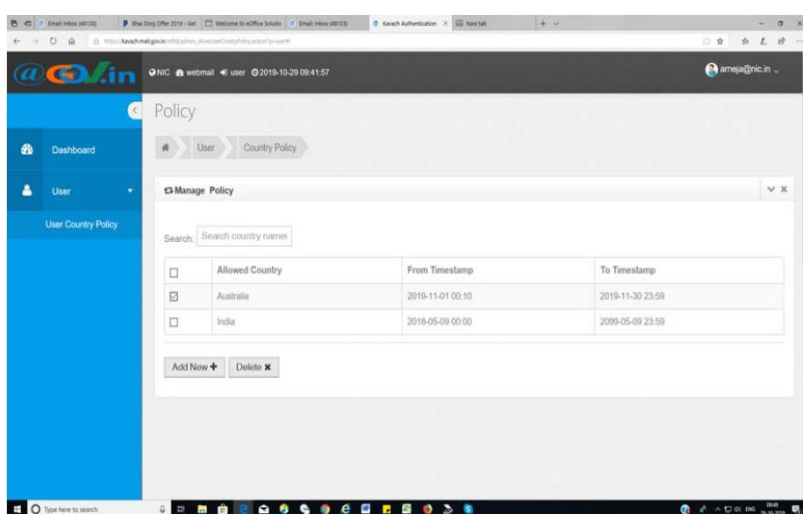- Click on SAVE
- Click on YES to confirm

- The selected country now appears in the List of countries allowed for email access
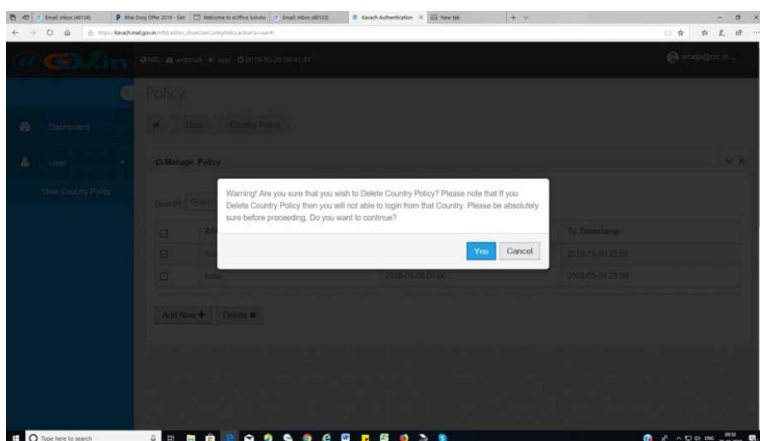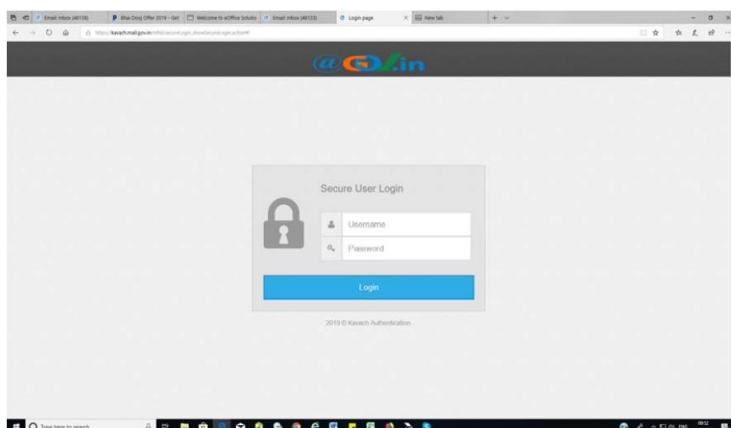
How to Delete a Country:
- Check the country to be deleted

- Click on Delete

- Click on YES to delete the country
- The selected country is deleted from the list and hence you can no longer use the NIC email service from that country.
- Click on Logout to Logout from the NIC email kavach Portal.

- For Video Tutorial on 'How to Add/delete Country Policy for geo-fencing Pl. Login into NIC email Portal https://email.gov.in using your login credentials
- Click on Video tutorials Tab
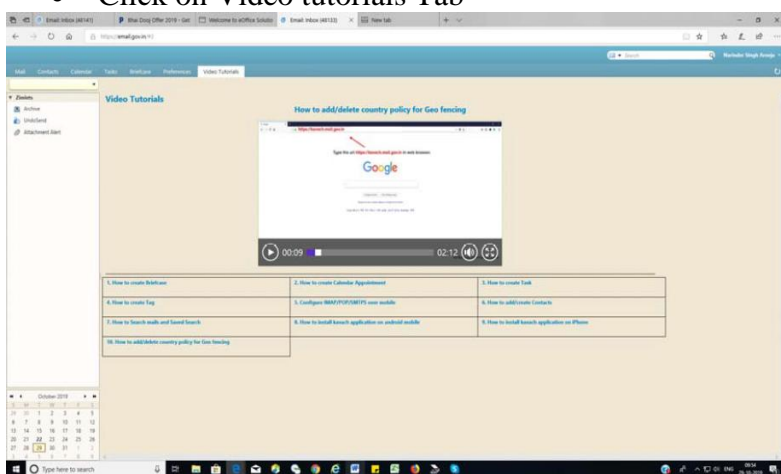
Click on 'How to Add/Delete country policy for geo-fencing'.Watch the video carefully and use the steps as given above for country geo-fencing.

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No.62928   *Systems Division*

Availability of Video Clips of Individual Speeches of Members on Members' Portal and on Pen Drives

Hon'ble Members, Rajya Sabha are aware that the proceedings of Rajya Sabha are televised 'Live' and recorded by the Sansad TV- Rajya Sabha. The video clips of individual speeches of Members delivered in Rajya Sabha have been made available to them through Members' Portal Account for downloading with effect from 258th Session of Rajya Sabha. As the Audio Visual and Telecasting Unit of the Secretariat preserve the video recordings of the proceedings of the House for archival purposes, Hon'ble Members desirous of obtaining the video recordings of their participation in the proceedings of the House may get the same in pen drive on complementary basis from the Audio Visual and Telecasting Unit.   Members may send their requests indicating the date(s), time and subject(s) of their participation to the Joint Director (A.V. &T Unit), Room No. G-140, Parliament Library Building, Phone Nos. 23034505, 23035347, email: avunit-lss@sansad.nic.in .

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In case of any difficulty/clarification, Members may kindly contact Computer Centre, NIC, 110, Parliament House at Tel No: 23018006/Shri Vivek Kapoor, Delegated Administrator for NIC email, Rajya Sabha at Tel no. 23034392 (Mob - 9899065650)/Systems Division at 23034325/4074.

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No.62929   *Library and Reference Unit, LARRDIS*

Briefing Session for Members of Parliament

A Briefing Session is being organised for Hon'ble Members of Parliament on 06 February, 2023 in Committee Room No. 62, Parliament House by Members' Reference Service of Lok Sabha Secretariat, as per the following schedule:

Date	Time	Subject
06 February, 2023	09:30 a.m. to 10:30 a.m.	Union Budget (2023-24): Key Features

The Briefing Session will also be available on webcast at *https://webcast.gov.in/parliament/*

Hon'ble Members are requested to kindly make it convenient to attend the Briefing Session.

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No.62930   *Library and Reference Unit, LARRDIS*

Display of books during floral tribute ceremony to be held on the occasion of birth anniversary of Shri M.A. Ayyangar (former Speaker, Lok Sabha) in the Central Hall, Parliament House on 4 February 2023

Hon'ble Members are informed that during the floral tribute to be held on the occasion of the birth anniversary of Shri M.A. Ayyangar (former Speaker, Lok Sabha) in the Central Hall, Parliament House on 4 February 2023, books on and by the dignitary as available in the Parliament Library will be on display from 9:00 AM to 2:00 PM.

Hon'ble Members are requested to kindly make it convenient to visit the above exhibition/display of books.

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No.62931   *Library and Reference Unit, LARRDIS*

Providing Round-the-Clock Research and Information Support to Members of Parliament

A dedicated Unit namely, Parliamentary Research and Information Support to Members (PRISM) has been providing Round-the-Clock Research and Information support to the Members of Parliament. Designated Officers are attending to the queries of Hon'ble Members and providing them the desired research input(s) at the earliest possible time. Hon'ble Members are requested to call at Tel. nos. 23034654 and 23034658 or Mobile No. 9711623767 (Whatsapp) or mail at prism-lss@sansad.nic.in or lssprism@gmail.com to avail the facility.

Kind cooperation of Hon'ble Members is solicited.

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No.62932   *Simultaneous Interpretation Service*

Avoiding Disturbance in the sound system

It has been observed that some Hon. Members do not turn off the volume knob of their earphones while leaving their seats, which causes disturbance in the sound system in the House. Hon. Members are, therefore, requested to turn the knob to the left while leaving their seats.

P. C. MODY,
Secretary-General